

Naval Ships and vessels belonging to the Coast Guards.

Talks between Mr. Laldenga and Prime Minister

1931. PROF. MADHU DANDA-VATE:

SHRI MADHAVRAO SCINDIA:

SHRI MANPHOOL SINGH CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister and the Mizo leader, Mr. Laldenga had talks to effect a settlement between the Centre and the Mizo National Front within the frame work of the Indian Constitution; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Shri Laldenga met the Prime Minister some time ago and promised his cooperation in bringing normalcy in Mizoram.

Increase in Import Bill for White Printing Paper

1932. SHRI S. M. KRISHNA : Will the Minister of INDUSTRY be pleased to state :

(a) whether India's import bill for white printing paper is likely to escalate sharply by at least another Rs. 13 crores during the current financial year;

(b) if so, the reasons therefor; and

(c) what steps Government propose to take to check this and bring it down?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b). Imports of writing and printing paper would take place from time to

time, depending on the requirements and acceptability of offers received. Although international prices of paper have increased, a substantial quantity of import would be against earlier contracts. It would, therefore, be difficult to assess whether there would be an overall escalation in the value of imports.

(c) Imports are being planned only to the minimum extent necessary, and at the most economic prices. Adequate capacity is being set up to meet the country's requirement of paper and with the expected improvement in power and coal availability, it would be possible to achieve higher capacity utilisation leading to increased production.

IAS/IPS/IFS allotted to Kerala

1933. SHRI A. NEELALOHITHADASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of IAS, IPS and Indian Forest Service officials allotted to Kerala;

(b) whether such allotment of Central cadre officers is being made under any rule or agreement between the Government of India and Kerala; and

(c) if so, whether Government propose to lay a copy of the rule/agreement concerned on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBIAH): (a) As on 1-1-1980 the number of Indian Administrative Service, Indian Police Service and Indian Forest Service officers, recruited by various methods, allocated to the Kerala Cadre was 133, 75 and 40 respectively.

(b) and (c). Allocation of All India Service officers to various State/Joint Cadres including Kerala is made by the Central Government under the provisions of Rule 5(1) of I.A.S./